



NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/185/2016  
NAME OF THE PETITIONER(S) : SIBI C. K. & 11 Others  
NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Resorts Ltd & 7 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	V MAHESH	P.C.S for Petitioner.	
2	SRI VARSHINI for V. MAHESH	COUNSEL FOR PETITIONERS	
3	A. Radha for S. Sathyanarayanan	Counsel for 7 <sup>th</sup> respondent	A. Radha

**ORDER**

Shri V Mahesh, PCS representing the petitioner present. Shri A Radha, representing counsel for R7 present. No representation on behalf of R1 to R6. The matter is posted for hearing the memo regarding the rectification of the order in CA 1/2016 dated 12.1.2017. Put up on **07.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)